

No. General (Adm.)/Judl./2017

NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY

(for insertion in the Maharashtra Government Gazette,
Part-I, Central Section)

The Honourable the Chief Justice has been pleased to declare that the High Court of Bombay at Goa, Panaji shall remain closed on Saturday, the 4th February 2017 on account of “Polling Day” for the General Elections of Goa Legislative Assembly, 2017.

HIGH COURT OF JUDICATURE AT BOMBAY }

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DATED : 30th January 2017

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Sd/-
(Mangesh S. Patil)
Registrar General